

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:
AT HYDERABAD.

O.A.NO. 388/95

DATE OF JUDGMENT: 1.5.95

BETWEEN:

K.Yagantappa

Applicant

AND

1. Union of India represented by
General Manager, S.E.Railway,
Calcutta-43.
2. The Chief Personnel Officer,
S.E.Railway,
Calcutta-43.
3. The Divisional Railway Manager,
S.E.Railway, Visakhapatnam.
4. The Sr. Divisional Mechanical Engineer,
SE Railway, Visakhapatnam.
5. Shri AN Raju, Carriage Foreman,
SE Railway, VSPS, Visakhapatnam.
6. Shri UGK Patnaik, Carriage Foreman,
Departure Yard, SE Railway,
Visakhapatnam.

Respondents.

COUNSEL FOR THE APPLICANT: SHRI PB Vijaya Kumar

COUNSEL FOR THE RESPONDENTS: SHRI CV Malla Reddy
S/o/Addl.CGSC

CORAM:

HON'BLE SHRI JUSTICE V.NEELADRI RAO, VICE CHAIRMAN
HON'BLE SHRI R.RANGARAJAN, MEMBER (ADMN.)

CONTD....

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O.A.NO.388/95.

JUDGMENT

Dt:1,5,95

(AS PER HON'BLE SHRI JUSTICE V.NEELADRI RAO, VICE CHAIRMAN)

Heard Shri P.B.Vijaya Kumar, learned counsel for the applicant and Shri C.V.Malla Reddy, learned standing counsel for the respondents.

..... ~~.....~~ regarding the order dated
28.1.1995, whereby the applicant was posted to
Koraput.

3. The applicant was promoted as Carriage Foreman by R-2 and he was allotted Waltair Division. R-4 posted the applicant at Koraput.

4. It is stated for the applicant that he had come over from Orissa to Waltair due to domestic compulsions even by foregoing the seniority when he was working as Sr. Train Examiner. As two vacancies of Carriage Foremen were occurring at Visakhapatnam on 30.4.1995, he should have been accommodated in one of those vacancies.

5. We feel that it is a matter for consideration by R-4. Hence, the applicant is free to make a representation to R-4 about his posting at Visakhapatnam.

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Station and it is needless to say that the same will be duly considered by R-4.

6. Subject to the above, the OA is closed at the admission stage. No costs./

M.C.
(R.RANGARAJAN)
MEMBER (ADMN.)

V.NEELADRI RAO
VICE CHAIRMAN

DATED: 1st May, 1995.
Open court dictation.

Anuradha
Deputy Registrar (J) CC

vsn
To

1. The General Manager, S.E.Rly, Union of India, Calcutta-43.
2. The Chief Personnel Officer, S.E.Rly, Calcutta-43.
3. The Divisional Railway Manager, S.E.Rly, Visakhapatnam.
4. The Sr. Divisional Mechanical Engineer, S.E.Rly, Visakhapatnam.
5. Sri A.N.Raju, Carriage Foreman, S.E.Rly, VSPS, Visakhapatnam.
6. Sri UGK Patnaik, Carriage Foreman, Departure Yard, S.E.Rly, Visakhapatnam.
7. One copy to Mr.P.B.Vijayakumar, Advocate, CAT.Hyd.
8. One copy to Mr.C.V.Malla Reddy, SC for Rlys CAT.Hyd.
9. One copy to Library, CAT.Hyd.
10. One spare copy.

pvm

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD.

THE HON'BLE MR. JUSTICE V. NEE LADRI RAO
VICE- CHAIRMAN

AND

THE HON'BLE MR. R. RANGARAJAN: M(ADMN)

DATED - 5 1995.

ORDER/JUDGMENT:

M. A. / R. A. / C. A. No.

O. A. No.

388195
in

T. A. No.

(W. P.)

Admitted and Interim directions
issued.

Allowed.

Closed
along with off copy

Disposed of with directions.

Dismissed.

Dismissed as withdrawn

Dismissed for default.

Ordered/Rejected.

No order as to costs.

No Scale Copy

